Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No.110 of 2007

Dated: February 26, 2008

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

U.P. Power Corporation Ltd. ... Appellant (s)

Versus

UPERC & Anr. ... Respondent (s)

Counsel for the Appellant(s) : None Counsel for the Respondent (s) : Mr. Suresh Tripathi for UPERC

ORDER

There is no appearance on behalf of the appellant. lt appears that the appellant is not interested in prosecuting the appeal. Even on February 11, 2008, no one appeared for the appellant.

Accordingly, the appeal is dismissed for non-prosecution.

(A.A. Khan) **Technical Member** (Anil Dev Singh) Chairperson